

**SHRI VASANT SATHE:** In view of the fact that although the acreage under cotton cultivation in India is one of the largest, yet the per acre production in India is one of the lowest in the world, will Government consider the proposal of giving assistance to small and medium farmers in the matter of implements through the media of co-operative societies or servicing societies so that they can use implements which may not be very costly, which may have been designed and developed in our universities here, which may help them to grow cotton better?

**SHRI SHAHNAWAZ KHAN:** There are extension agencies in every block. Whatever implements are developed are displayed through the agro-industries or through demonstrations arranged by the universities or displayed even at the block level to the farmers so that they can see and select the implements.

**SHRI VASANT SATHE:** I want to know the effect of what has been done so that the implements reach the farmers. We display them in a house. What is the use?

**MR. SPEAKER:** He is asking about the organisation of extension services for the transmission of this knowledge to those centres.

**SHRI SHAHNAWAZ KHAN:** The hon. member has asked about the low production of cotton in our country. You are fully aware that while on the one hand, in some cases, the production is very low in certain other cases, our farmers have reached stages of production which compare very favourably with any of the best production in the world, like Varalakshmi cotton; there are several hybrid varieties of cotton evolved, long staple varieties, which are doing exceedingly well. We are imparting that knowledge and knowhow through the extension agencies all over the country.

**श्री राम सिंह भाई :** बाबू देव की स्थिति ऐसी नहीं है कि काटन कीप के भन्वर मशीनीकरण का उपयोग किया जा सके क्योंकि देहातों के भन्वर काफी बेकारी है। उनको काटन में बहुत काम मिल जाता है। जो कुछ बड़े बड़े जमीनों के मालिक हैं वह काटन की तरफ ज्यादा जा रहे हैं और यह काशिम कर रहे हैं कि इसमें मशीनीकरण का उपयोग किया जाय। क्या सरकार इस पर कायम रहेगी कि इसका मशीनीकरण न किया जाय ?

**अध्यक्ष महोदय :** उन्होंने पहले ही जवाब दे दिया है, फिर दोबारा कैसे दोहरायें।

**श्री शाहनवाज खां :** मैं पहले ही कह चुका हूँ कि जहाँ जरूरत है वहाँ मशीनीकरण करेंगे, और जहाँ जरूरत नहीं है वहाँ नहीं करेंगे।

#### Chairman's Post in U.G.C.

\*876. **SHRI P. G. MAVALANKAR:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the post of Chairman of University Grants Commission lies vacant at present and if so, since when;

(b) the names, qualifications and experience of the University Grants Commission Chairmen since its inception; and

(c) number and names of the present personnel of University Grants Commission giving similar particulars about them?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN):** (a) Yes, Sir, since September, 28, 1974.

(b) and (c). A statement is placed on the Table of the Sabha.

**Statements**

The names, qualifications and experience of the former Chairman of the

University Grants Commission and its present personnel, at the time of their appointment were as follows:—

*Former Chairmen of the University Grants Commission*

Name	Qualification and experience
1	2
1. Dr C D Deshmukh . . . . .	B A. (Hons), Bar-at-law, Member of the Indian Civil Service, Governor of the Reserve Bank of India Union Minister of Finance.
2. Dr V S. Krishna . . . . .	B. A (Hons) Ph D, Lecturer, Reader, Registrar and Professor of Economics, Andhra University, Vice -Chancellor, Andhra University
3. Dr D S Kothari . . . . .	M Sc, Ph D Professor and Head of the Department of Physics, Delhi University Scientific Adviser to the Minister of Defence
4. Dr George Jacob . . . . .	M A, M Sc, Ph D Professor of English Hislop College, Nagpur and Patna College, Patna. Member of the Indian Administrative Service Vice Chancellor, Patna University Ranchi University and Kerala University Chairman, Kerala State Education Advisory Board

*Present personnel of the University Grants Commission*

*Vice-Chairman*

Prof Satish Chandra . . . . .	M A Ph D Lecturer in History, Allahabad University Reader in History, Aligarh Muslim University and Delhi University Professor of History, Rajasthan University and Jawaharlal Nehru University Research Associate, School of Oriental and African Studies London Smuts Visiting Fellow, University of Cambridge Dean, School of Social Science Jawaharlal Nehru University
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*Members*

1. Shri K N Chandra . . . . .	Secretary to the Government of India, Ministry of Education and Social Welfare
2. Dr Ajit Malhotra . . . . .	Secretary to the Government of India, Ministry of Finance (Department of Expenditure)
3. Prof R S Sharma . . . . .	M A Ph. D Lecturer Professor and Head of the Department of History, Patna University Visiting Professor, University of Toronto Fellow, Jawaharlal Nehru University.
4. Prof Ras Ahmed . . . . .	M A, M S E, D Phil, Lecturer in Physics, Aligarh Muslim University, Professor of Physics, Regional College of Engineering Srinagar Professor and Head of the Department of Physics and Dean of the Faculty Aligarh Muslim University
5. Prof S. Gopal . . . . .	M A D Phil, D Litt, Assistant Director, National Archives of India, Director, Historical Division, Ministry of External Affairs, Reader, Oxford University, Professor of Contemporary History, Jawaharlal Nehru University

1	2
6. Prof. M. Santappa . . . . .	M. Sc., Ph. D. Reader and Head of the Department of Physical Chemistry, Madras University Professor of Chemistry, Madurai, University Professor of Physical Chemistry, University of Madras.
7. Prof. J. B. Y. Chitambar, . . . . .	B. Sc. (Ag.), M. S. Ph. D. Assistant Farm Manager, Department of Agriculture Uttar Pradesh Assistant Professor, Associate Professor, Professor, Vice-Principal and Principal Agricultural Institute, Allahabad.
8. Prof. B. M. Udgaonkar . . . . .	M. Sc. Scientist, Tata Institute of Fundamental Research, Bombay and Atomic Energy Establishment, Bombay, Professor and Head Theoretical Physics Group and Chairman Education Committee, Tata Institute of Fundamental Research, Bombay.
9. Dr. Ananjit Singh . . . . .	M. Sc., M. Engg. Science, Ph. D. Lecturer in Radio Physics, Delhi University Scientists National Physical Laboratory, Head, Vacuum Tubes Project Division, Assistant Director Deputy Director and Director at the Central Electronics Engineering Research Institute, Pilani.
10. Shri K. T. Chandu . . . . .	M. A. LL.M., Bar-at-Law Director, Hindustan Levers, Director, Institute of Management, Calcutta. Chairman, Food Corporation of India Hindustan Steel Limited and Kerala State Industrial Development Corporation Deputy Chairman, Kerala Planning Board.

Sir, there are three minor typographical errors in the statement for which I deeply regret and would like to carry out the corrections. On the first page of the Statement, in the second line of the first sentence, after the word 'former' the words 'full time' will have to be inserted and thus it should read as "The names, qualifications and experience of the former full time Chairmen... were as follows.—" On page 2 of the Statement, against Prof. R S Sharma, under 'qualification and experience', the last line shows as 'Fellow, Jawaharlal Nehru University', but it should be read as 'Jawaharlal Nehru Fellow' and not 'Fellow, Jawaharlal Nehru University'. The third one in the last line of the same page, that is, against Prof. Rais Ahmed, 'under qualification and experience', it is stated as: 'Professor and Head of the Department of Physics and Dean of the Faculty, Aligarh Muslim University'. But it should read as:

'Professor and Head of the Department of Physics and Dean of the Faculty of Science, Aligarh Muslim University'.

MR SPEAKER. I hope your supplementary are not to pass through these qualifications.

SHRI P G MAVALANKAR: From the Statement one can see that the UGC has been fortunate in having 4 very distinguished and eminent educationists as Chairman—Dr. Deshmukh, Dr. Krishna, Dr D S Kothari and Dr George Jacob. Sir, I want to ask why is it that such an important post is left vacant for nearly seven months or more now? I want to know whether the Government of India think—particularly the Minister of Education who is also an academician in his own right,—that the UGC can afford to function in the absence of its guiding and presiding deity? I wish to know when the Chairman is to be appointed

and may I know what basis and what criteria for this will be followed? Further, whether Government will give an assurance that the Chairman to be appointed will be a distinguished successor to the four who have been Chairman and that the appointment will be purely on educational and academic consideration and that the high office will be kept free from non-educational pressures and that the political consideration will be kept out completely?

PROF. S. NURUL HASAN: I am willing to give this assurance with great pleasure that the appointment will be made entirely on the basis of academic merits and eminence of the person because Government considers this post as an important post and therefore full consideration is being given before the appointment is made.

SHRI P. G. MAVALANKAR: I have asked you a specific question. How soon . . . ?

PROF. S. NURUL HASAN: As soon as possible.

SHRI P. G. MAVALANKAR: I do not want to enter into an argument, but I asked a specific question. Whether the Government of India consider that the UGC can afford to be without a Chairman for so long? What is the answer?

MR. SPEAKER: Mr. Mavalankar, you did not ask the time limit. You asked him how soon for which he said "as soon as possible". So, the question is answered.

SHRI P. G. MAVALANKAR: Whether the UGC is going to have a Chairman as early as possible?

PROF. S. NURUL HASAN: Sir, I am in full agreement.

MR. SPEAKER: 'As soon as possible' and 'as early as possible' are the terms given and here it is a question of interpretation.

SHRI P. G. MAVALANKAR: Sir, in the Statement it is mentioned that there are 10 other Members in the UGC. I want to know whether all the seats are filled up as laid down by the Act, because I find from the list that there is no Vice-Chancellor. I remember that in the old days, there used to be a few Vice-Chancellors in the Commission. Now, is it a fact that some Professors from the various Universities have to be there? Whether the appointments of the Members of the UGC are made in consultation with the Chairman or not? How is it that from the list of 10 Members I find that nobody is drawn from the vast field available, particularly distinguished men and women in public life with academic and scholastic background and no single woman is a Member on this Commission?

PROF. S. NURUL HASAN: So far as Vice-Chancellors are concerned, the House would recall that a committee of Members of Parliament had recommended that in the Commission the category of Vice-Chancellor should be abolished from the membership of the Commission. Therefore, the UGC (Amendment) Act of 1972 does not provide for Vice-Chancellors. In fact, in 1988, an Amending Bill was introduced which said that Vice-Chancellors should be debarred. Now that debarring clause has been removed, but the provision for Vice-Chancellors has also been deleted from the original Act.

About women, the whole intention is that we appoint men and women of distinction and there is no appointment made only on the ground of sex.

SHRI P. G. MAVALANKAR: Does it mean that there is no distinguished women educationist in the country?

MR. SPEAKER: That condition will be relaxed during this year!

PROF. S. NURUL HASAN: No appointment has been made in this year.

**SHRI BIRENDER SINGH RAO:** May I know who is officiating as Chairman in the last seven months and whether the officiating Chairman has the requisite qualifications for being appointed as Chairman? If so, why he has not been appointed as Chairman? Or, is he being considered for this appointment?

**MR SPEAKER** You are asking a very delicate question

**PROF S NURUL HASAN** Under the rules, if the office of the Chairman falls vacant, the Vice-Chairman discharges the functions of the Chairman. So far as the second part of the question is concerned, the present Vice-Chairman is a very distinguished and able person. When I said Government is considering all aspects of the matter, I would not like to comment on any individuals.

**PROF MADHU DANDAVATE**  
Is it true that there is a thinking among the members of the UGC and even among some of the former Chairman that adequate funds are not made available to the UGC and the educational institutions, as a result of which the recommendations made by the UGC cannot be effectively implemented and in the circumstances they find it difficult to undertake the responsibility and therefore, we are not finding it possible to find a new Chairman?

**MR SPEAKER** This is not from an academician but from a politician.

**PROF MADHU DANDAVATE**  
I do not want to mention the names, but the members of the UGC have told us informally that this is their difficulty. This is a purely academic question—adequate resources not available to the UGC. I am not referring to anything political.

**MR SPEAKER** With due respect to your academic qualifications, I am sorry, is not relevant.

**PROF. MADHU DANDAVATE:**  
This is a strange way of showing respect for my academic qualifications.

**SHRI S M. BANERJEE.** May I know whether the hon. minister has any name or names of distinguished educationists for the appointment of Chairman, if so what are those names and when a selection is likely to be made?

**PROF S NURUL HASAN** Various names are suggested by various individuals. But this is not a matter which I would like to discuss publicly. It is a very high appointment. If X is appointed and not Y, it does not mean any disrespect to Y. A public discussion of this will not be proper.

**SHRI TRIDIB CHAUDHURI** I am only wondering how soon the Government is going to appoint the Chairman. He concedes that it is a high appointment and he would also concede that so far as the University education is concerned, it is almost going into shambles and the top-most body which looks after it is without a Chairman. Won't you try to expedite the matter?

**PROF S NURUL HASAN** Yes, Sir.

**PROF NARAIN CHAND PARASHAR** I believe a Committee has been set up to review the working of the UGC. The appointment of the Chairman is being with-held so that the recommendations of the Committee can also be taken into consideration while appointing a Chairman. Is that so?

**PROF S NURUL HASAN:** No, Sir.